

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 4 OCT 1994

APPLICATION NO: 1357 of 1994.

APPLICANTS:- Sri.M.A.Salam Sab

V/S.

RESPONDENTS:- Divisional Security Commissioner,
Railway Protection Force, Bangalore and another.

To.

1.

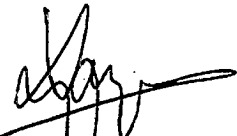
Sri.B.S.Manjunath,
Advocate, No.484/1,
'A' Street, East Link Road,
Third Cross, Malleswaram,
Bangalore-560 003. He is requested to acknowledge
the receipt of the papers in original which are
sent herewith as directed by the Tribunal.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 27th September, 1994.

Issued on
4.10.94 R

o/c for 
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Shri V. A. Salam Sab, 1/2 - Divisional Security Commissioner.

Date	Office Notes	Orders of Tribunal
	<p style="text-align: center;">u CHS</p>	<p style="text-align: center;"><u>OANo.1357/94</u></p> <p><u>PKS(VC)/TVR(MA)</u></p> <p>27.9.1994</p> <p>Heard the matter for quite some time on the question of jurisdiction. times During the course of hearing the learned counsel for the applicant sought leave to withdraw this application on the ground of jurisdiction with liberty to approach the proper forum.</p> <p>We permit ^{him} to withdraw this application and direct the Registry to return the papers to the learned counsel for the applicant so that it may be presented to the proper forum.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"><div style="text-align: center;"><p><i>Solr</i></p><p>MEMBER(A)</p></div><div style="text-align: center;"><p><i>Solr</i></p><p>VICE CHAIRMAN</p></div></div> <div style="text-align: center; margin-top: 20px;"><p>TRUE COPY</p><p><i>[Signature]</i></p><p>Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p></div>

